

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3840

ANSWERED ON:04.09.2012

MCD SCHOOL TEACHERS

Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of consumption of alcohol and indulging in vandalism by the teachers and their acquaintances in Municipal Corporation of Delhi (MCD) schools have been reported recently in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof and the action taken against the accused; and
- (c) the action taken to prevent re-occurrence of such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The Directorate of Local Bodies, Government of NCT of Delhi has informed that two such incidents were reported. The first incident was reported from MC Primary School, Baprolla, Jai Vihar on 18.7.2012. The Department has taken administrative action against the erring Teachers and Chowkidar. The second incident was reported from MC Primary School, Khaira, No.2 on 03.08.3012. The matter was reported to the local police. In this regard, Delhi Police has informed that from the enquiry and MLC result, no cognizable offence was found to be made out in the said incident and hence no police action was taken against any person.

(c): Consumption of intoxicating drinks and drugs in public place is strictly prohibited under the Central Civil Services (Conduct) Rules, 1964. Further, the South Delhi Municipal Corporation has issued strict guidelines to all Teaching and non-Teaching staff of the schools about taking action against them if found involved in any act like consuming alcohol and other misconduct in school campus.